### COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### APPEAL NO. 300 OF 2015 & IA NO. 631 OF 2016

## Dated: <u>12<sup>th</sup> September, 2018</u>

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

### In the matter of:

Hindustan Electricity Generation Co. Pvt. Ltd. Vs.			Appellant(s)
Central Electricity Regulatory Commission & Ors.			Respondent(s)
Counsel for the Appellant (s) :	Mr. Sudhanshu Batra, Sr. Mr. Parthiv J. Mehta Mr. Jitender Kr Kranti Mr. Aditya Mishra	Adv.	
Counsel for the Respondent(s) :	Mr. Dhananjay Baijal Mr. Nikhil Nayyar for R-1 Mr. Sitesh Mukherjee Mr. Deep Rao for R-2		

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As the matter was not reached, post this matter for hearing on <u>15.11.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member

(Justice N.K. Patil) Judicial Member

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